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**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION**

PIL-CJ-LD-VC No.33 OF 2020

Chirag Chanani & Ors. } Petitioners
Versus
Union of India & Ors. } Respondents

And
PIL-CJ-LD-VC-IA No.1 OF 2020
IN
PIL-CJ-LD-VC No.33 OF 2020

Sagar Sahani } Applicant

In the matter between
Chirag Chanani & Ors. } Petitioners
Versus
Union of India & Ors. } Respondents

And
PIL-CJ-LD-VC-IA No.2 OF 2020
IN
PIL-CJ-LD-VC No.33 OF 2020

Nitin Bagonda Patil } Applicant

In the matter between
Chirag Chanani & Ors. } Petitioners
Versus
Union of India & Ors. } Respondents

And
PIL-CJ-LD-VC-IA No.3 OF 2020
IN
PIL-CJ-LD-VC No.33 OF 2020

Chirag Chanani & Ors. } Applicants
In the matter between
Chirag Chanani & Ors. } Petitioners
Versus
Union of India & Ors. } Respondents

And
PIL-CJ-LD-VC-IA No.5 OF 2020
IN
PIL-CJ-LD-VC No.33 OF 2020

Ashley David Cusher } Applicant
In the matter between
Chirag Chanani & Ors. } Petitioners
Versus
Union of India & Ors. } Respondents

And
PIL-CJ-LD-VC-IA No.6 OF 2020
IN
PIL-CJ-LD-VC No.33 OF 2020

Venkatesh C. Kyathan } Applicant
In the matter between
Chirag Chanani & Ors. } Petitioners
Versus
Union of India & Ors. } Respondents

And
PIL (L.) No.3784 OF 2020

Bar Council of Maharashtra }
& Goa } Petitioner
Versus
The Union of India & Ors. } Respondents

And
CIVIL WP-AS-DB-LD-VC No.157 OF 2020

Priyatosh R. Tiwari } **Petitioner**
Versus
The State of Maharashtra } **Respondent**

WITH
ORIGINAL SIDE
WRIT PETITION (L) NO. 5331 OF 2020

Rajas Ashish Naik & Anr. **Petitioners**
Versus
State of Maharashtra & Ors. **Respondents**

Mr. Shyam Dewani with Ms.Heena Kapoor and Ms.Bhoomi Kataria, Kandarp Trivedi i/b.Dewani Associates for Petitioners in PIL-CJ-LD-VC-33/2020

Dr. Milind Sathe, Senior Advocate with Mr.Prasad Dhakephalkar, Senior Advocate with Dr.Uday Warunjikar i/b.Sumit Kate, for the Petitioner in PIL (L) No.3784/2020.

Mr. Parth Zaveri for Applicants in PIL-CJ-LD-VC-IA No.1/20.

Mr.Uday Warunjikar, for the Applicant in IA 2/20.

Mr.Ashley David Cushar for Applicants in PIL-CJ-LD-VC-IA No.5/20.

Mr.Abhay Anturkar with Ranjit Shinde i/b. Ajinkya Udhane, for Applicant in IA 6/20.

Mr. Yashodeep Deshmukh a/w Mr. Mahadeo Sherekar i/b Akshay R. Kapadia for Petitioner in WP(L) 5331/2020

Mr. Anil Singh, ASG with Mr.Sandesh Patil, Aditya Thakkar and Mr.T.J.Pandian, Mr.D.P.Singh, for Respondent No.1-UOI.

Mr. A. A. Kumbhakoni, A.G., with Ms.Purnima Kantharia, GP, with Ms.Jyoti Chavan, AGP for State.

Ms. K.H.Mastakar, for MCGM.

Mr. A.M.Saraogi, for the Petitioner in WP AS DB LD VC 157/2020.

Mr. P.P.Kakade, Govt.Pleader with Smt.Nisha Mehra for State in WP AS DB LD VC 157/2020.

**CORAM : DIPANKAR DATTA CJ &
G.S.KULKARNI, J.**

DATED : OCTOBER 29, 2020.

P.C.:-

1. Mr. Kumbhakoni, learned Advocate General for the State of Maharashtra has placed before us a compilation of orders passed by the Government after our last order.
2. We have read the said orders. Distinct changes in opening up of activities upon easing of lockdown restrictions are noticed. Employees of various sectors have now been allowed to travel by local trains, during the non-peak hours. Although Dr. Sathe, learned senior advocate appearing for the Bar Council of Maharashtra & Goa has pointed out two areas of concern and has sought for an order to address the same, we do not propose to interfere at this stage. It would, however, be open to the Government to address such concerns, if at all, the situation is conducive therefor.
3. Further progress made during the next one month shall be reported on **1st December, 2020**, when this set of writ petitions shall be listed once again.

4. It is, however, made clear that the earlier orders dated 15th September, 2020 and 9th October, 2020 with regard to production of certificate and issuance of passes for availing train services by the lawyers requiring to attend physical hearings before the Courts as well as registered clerks being required to file matters physically, shall continue till the next date. Also, the arrangement sought to be worked out by the Government Order No. DMU 2020/CR 92/DM 1 dated 22nd October, 2020 shall continue till 1st December, 2020.

5. This order will be digitally signed by the Private Secretary/Personal Assistant of this Court. All concerned will act on production by fax or e-mail of a digitally signed copy of this order.

G.S.KULKARNI, J.

CHIEF JUSTICE